

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

(MP)TP 126 of 2019 [CP(IB) 240 of 2019] With
IA 14 of 2019
IA 25 of 2020
IA 159 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.01.2021**

Name of the Company: Mukesh Agrawal
V/s
Premshree Devcon Pvt Ltd

Section: 60(5) r.w 65,70(2),69,72 IBC/60(5)/60(5)/33(2)/9 of Insolvency and
Bankruptcy Code, 2016

ORDER

Resolution Professional Mr. Navin Khandelwal appeared for the Applicant. Learned PCs Mr. Rushabh Shah appeared for the Resolution Professional. Learned Counsel Mr. Devul Dighe appeared.

The matter stands adjourned to 19.02.2021 for further consideration.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 28th day of January, 2021